

फर्लांग की लंबाई में कोई पक्का पहुँचमार्ग नहीं है। सरकार के पास इस सड़क के निर्माण का कोई प्रस्ताव नहीं है, लेकिन राज्य सरकार का ध्यान इस ओर दिलाया जा रहा है।

[THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH) : A statement is laid on the Table of the Sabha.

#### STATEMENT

The proposed approach road to the temples of Pathari Badoh is a State road. The Government of Madhya Pradesh are, therefore, concerned, with it. It is understood from them that there is already a pucca metalled approach road of 11 miles from Kulhar railway station on the Bho-pal-Bina section upto the Pathari Village but there is no pucca approach road for a distance of 6 furlongs from Pathari to the temples of Badoh. The Government have no proposal for the construction of this road but the matter is being brought to the notice of the State Government.]

#### PRO-CHINESE PERSONS ARRESTED IN NEFA

\*41\*. SHRI JAGAT NARAIN: SHRI SYED HUSSAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of pro-Chinese persons so far arrested in NEFA and the nature of their activities; and

(b) whether these elements are connected with any political party of India; and if so, the names of these political parties?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) A few persons have been arrested on suspicion and investigations are in progress. None of the persons arrested was connected with any political party.

#### HARIJAN FARM LABOURERS BURNT TO DEATH IN TAMIL NADU

♦413. SHRI C. ACHUTHA MENON:

SHRI BHUPESH GUPTA:

SHRI K. DAMODARAN:

SARDAR RAM SINGH:

SHRI B. K. GAIKWAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 42 Harijan farm labourers were burnt to death in an arson incident;

j-1 ] English translation.

in Kilavenmani village in Thanjavur District in Tamil Nadu in December, last;

(b) whether the Centre has ascertained facts about this incident either from the State Government or through its own machinery;

(c) if so, what are the facts ascertained; and

(d) what steps the Centre has taken to prevent the occurrence of such incident in future?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (d) A statement is attached.

#### STATEMENT

(a) to (d) According to information received from the state government the kisans of village Kilavenmani in district Thanjavur attacked about 40 agricultural labourers at about 7-30 p. m. on 25th December, 1968, when the latter were returning after harvesting some crops. In this attack one of the labourers was killed while the remaining escaped to villages Irukkai and Irinjur. The kisans also attacked some of the houses in which the labourers had taken shelter. As a retaliatory measure the villagers of Irukkai and Irinjur, armed with deadly weapons including fire arms, came to village Kilavenmani and attacked the kisans. They also set fire to a house, in the rear room of which were hiding the women and children of the village. It was found in the early hours of next morning that 42 persons including 3 male adults, 19 female adults and 20 children had been burnt to death.

The investigation of the case is being held by the State C. I. D. under the charge of a Deputy Superintendent of Police. The Central Government has advised the state government to take all necessary steps to prevent the recurrence of any violence as a result of any continuance of tension in that area.

#### ARREST OF PAK CITIZENS

\*414. SHRI R. P. KHAITAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani citizens arrested in the country during the last five years;

(b) the number of persons out of these against whom prosecutions were launched by Government, the number of those awarded punishment and the number of cases pending at present in the courts concerned; and